

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 30.05.2026

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	40933/2026	30.05.2026	WP (C) - 15926/2026	T.K.NAYAK	C.O.		Order Dtd. 2026-05-21	WRIT BRANCH-2	(Seat No-50)
2	40936/2026	30.05.2026	ABLAPL-5661/2026	MR BARIK	C.O.		Order Dtd. 2026-05-29		(Seat No-50)
3	40938/2026	30.05.2026	JCRLA-19/2022	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-05-29	CRIMINAL APPEAL	(Seat No-11)
4	40939/2026	30.05.2026	ABLAPL-5664/2026	M MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-05-29		(Seat No-11)
5	40940/2026	30.05.2026	ABLAPL-5671/2026	SR SINGH	C.O.	COURT NO. 5	Order Dtd. 2026-05-29		(Seat No-11)
6	40941/2026	30.05.2026	WP (C) - 17195/2026	MR SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-05-29	WRIT BRANCH-8	(Seat No-40)
7	40942/2026	30.05.2026	WP (C) - 17178/2026	H.K.MOHANTA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-40)
8	40950/2026	30.05.2026	FAO-533/2026	M.NAIK	C.O.	COURT NO. 9	Order Dtd. 2026-05-19		(Seat No-40)
9	40952/2026	30.05.2026	CRLA-466/2026	H.SUNDARA	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-40)
10	40953/2026	30.05.2026	FAO-579/2026	M.NAIK	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-40)

11	40956/2026	30.05.2026	FAO-580/2026	M.NAIK	C.O.	COURT NO. 14	Order Dtd. 2026-05-20		(Seat No-40)
12	40957/2026	30.05.2026	WP (C) - 17166/2026	SANGRAM KESHARI MISHRA	C.O.	COURT NO. 14	Order Dtd. 2026-05-29	WRIT BRANCH-8	(Seat No-42)
13	40960/2026	30.05.2026	WP (C) - 17163/2026	K.C.MAJHI	C.O.	COURT NO. 14	Order Dtd. 2026-05-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
14	40961/2026	30.05.2026	WP (C) - 17165/2026	M.ROUT	C.O.	COURT NO. 14	Order Dtd. 2026-05-29		(Seat No-111)
15	40962/2026	30.05.2026	WP (C) - 17184/2026	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-111)
16	40963/2026	30.05.2026	WP (C) - 17194/2026	M.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-05-29		(Seat No-111)
17	40964/2026	30.05.2026	WP (C) - 37595/2025	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-05-19	WRIT BRANCH-5	(Seat No-47)
18	40965/2026	30.05.2026	WP (C) - 16268/2026	N D TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2026-05-22		(Seat No-47)
19	40966/2026	30.05.2026	WP (C) - 16268/2026	K N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-05-22		(Seat No-47)
20	40972/2026	30.05.2026	CRLLP-115/2017	C.R.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-05-15	BAIL-2	(Seat No-9)
21	40987/2026	30.05.2026	WP (C) - 17120/2026	P.BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-05-29	WRIT BRANCH-4	(Seat No-52)
22	40988/2026	30.05.2026	WP (C) - 17129/2026	P.BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-05-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
23	40989/2026	30.05.2026	WP (C) - 17151/2026	P.BARIK	C.O.	COURT NO. 20	Order Dtd.	WRIT BRANCH-7	(Seat No-59)

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24	40990/2026	30.05.2026	WP (C) - 17121/2026	P.BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-05-29	WRIT BRANCH-7	(Seat No-59)
25	40991/2026	30.05.2026	WP (C) - 17070/2026	H.K.MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2026-05-29		(Seat No-59)
26	40992/2026	30.05.2026	WPCRL-65/2026	S R ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-05-29		(Seat No-59)
27	40934/2026	30.05.2026	CONTC-1211/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-05-14		(Seat No-59)
28	40935/2026	30.05.2026	WPC (OAC) - 3528/2015	SANJIB KUMAR RATH	GENERAL		Counter	OA Branch	(Seat No-1)
29	40937/2026	30.05.2026	WP (C) - 11704/2024	MANAS RANJAN SAHOO	GENERAL		Judgement Dtd. 2026-05-22	WRIT BRANCH-1	(Seat No-4)
30	40943/2026	30.05.2026	BLAPL-52/2026	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-4)
31	40944/2026	30.05.2026	RPFAM-141/2026	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2026-05-21		(Seat No-4)
32	40945/2026	30.05.2026	BLAPL-662/2026	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-4)
33	40946/2026	30.05.2026	BLAPL-7948/2025	HIRARAM BHOI	GENERAL		Entire Document	BAIL-1	(Seat No-14)
34	40947/2026	30.05.2026	BLAPL-12071/2025	HIRARAM BHOI	GENERAL		Entire Document	BAIL-2	(Seat No-16)
35	40948/2026	30.05.2026	WA-1322/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-05	WRIT APPEAL	(Seat No-4)
36	40949/2026	30.05.2026	WA-1368/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-15	WRIT APPEAL	(Seat No-4)
37	40951/2026	30.05.2026	BLAPL-1006/2021	SARBESWAR SAHOO	GENERAL		Entire Document	BAIL-2	(Seat No-16)

38	40954/2026	30.05.2026	CRLMC- 2732/2021	SARBESWAR SAHOO	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-6)
39	40955/2026	30.05.2026	CMAPL- 362/2021	STHITAPRAJNA SABITA SATYADARSHI	GENERAL		Order Dtd. 2023-05- 30	M.J.C.	(Seat No-4)
40	40958/2026	30.05.2026	WP (C) - 17219/2017	B K DAS	GENERAL		Entire Brief		(Seat No-4)
41	40959/2026	30.05.2026	WP (C) - 8202/2005	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief		(Seat No-4)
42	40968/2026	30.05.2026	WP (C) - 11704/2024	MANAS RANJAN SAHOO	GENERAL		Judgement Dtd. 2026-05- 22	WRIT BRANCH-1	(Seat No-4)
43	40967/2026	30.05.2026	WP (C) - 15453/2026	RITURANJAN CHHOTARAY	GENERAL		Order Dtd. 2026-05- 22	WRIT BRANCH-5	(Seat No- 20)
44	40969/2026	30.05.2026	CRLMC- 5590/2025	D SAMAL	GENERAL		Order Dtd. 2026-05- 22		(Seat No- 20)
45	40970/2026	30.05.2026	CMP- 840/2026	D K BISOI	GENERAL		Order Dtd. 9999-12- 31		(Seat No- 20)
46	40971/2026	30.05.2026	WP (C) - 17185/2026	N ROUT	GENERAL		Order Dtd. 2026-07- 06	WRIT BRANCH-3	(Seat No- 51)
47	40973/2026	30.05.2026	WP (C) - 16987/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-05- 29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
48	40974/2026	30.05.2026	WP (C) - 7087/2026	B. DAS	GENERAL		Order Dtd. 2026-05- 15	WRIT BRANCH-4	(Seat No- 17)
49	40975/2026	30.05.2026	WP (C) - 17207/2026	HRUDANANDA MOHAPATRA	GENERAL		Order Dtd. 2026-05- 29	WRIT BRANCH-4	(Seat No- 17)
50	40976/2026	30.05.2026	WP (C) - 23161/2025	J J SAHOO	GENERAL		Order Dtd. 2026-04- 20	WRIT BRANCH-1	(Seat No-2)
51	40977/2026	30.05.2026	WP (C) - 16749/2026	R R SATAPATHY	GENERAL		Order Dtd. 2026-05- 29	WRIT BRANCH-1	(Seat No- 49)

52	40978/2026	30.05.2026	WP (C) - 16795/2026	R R SATAPATHY	GENERAL		Order Dtd. 2026-05- 29	WRIT BRANCH-4	(Seat No- 58)
53	40979/2026	30.05.2026	WP (C) - 13995/2026	C RANA	GENERAL		Order Dtd. 2026-08- 07		(Seat No- 58)
54	40980/2026	30.05.2026	ABLAPL- 3756/2026	J K MOHANTY	GENERAL		Order Dtd. 2026-05- 11	BAIL-2	(Seat No-7)
55	40981/2026	30.05.2026	CRLMC- 2365/2004	T MISHRA	GENERAL		Order Dtd. 2005-02- 16		(Seat No-7)
56	40982/2026	30.05.2026	OJC- 12957/2000	Y DAS	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
57	40983/2026	30.05.2026	WP (C) - 15767/2007	P K AICH	GENERAL		Order Dtd. 2014-07- 15	WRIT BRANCH-8	(Seat No- 42)
58	40984/2026	30.05.2026	WP (C) - 15914/2023	N ROUT	GENERAL		Order Dtd. 2026-05- 11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
59	40985/2026	30.05.2026	OJC- 18148/1998	P K DAS	GENERAL		Order Dtd. 1998-12- 30		(Seat No- 117)
60	40986/2026	30.05.2026	CONTC- 812/2021	S P SAHOO	GENERAL		Order Dtd. 2021-11- 02	CONTEMPT	(Seat No-1)

N I C (Software Team)